Bringing back of Koh-c-Noor

766. SHRISUKHDEV SINGHLIBRA: SARDAR GURCHARAN SINGHTOHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state the progress made so far to bring back the Koh-e-Noor diamond from U.K. to India?

THE MINISTER OF STATE 1NTHE MINISTRY OF EXTERN AL AFFAIRS (SHRI AJIT KUMAR PANJA): Government are in touch with the concerned authorities in the British Government through our High Commission in London. Government are continuing to explore ways and means for obtaining a satisfactory resolution of the matter.

Extradition of Bhopal Gas Tragedy accused

- † 767. SHRI KRIPAL PARMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have requested the American Government for extradition Of ex- Chairman of the Union Carbide Corporation in India to appear before the Indian courts in connection with Bhopal Gas Tragedy which occurred in 1984;
- (b) if so, when this request was made and the reasons for delay in this regard; and
- (c) what is the latest position of this case and by when he is likely to be extradited?

THE MINISTER OF STATE INTHE MINISTRY OF EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA): (a) to (c) Based on the advice given by Attorney General, the Government of India has sought the opinion of a US Attorney on the issue of the maintainability of the extradition request according to the American municipal laws.

Signing of CTBT

 $768.\,SHRI$ V.P. DURAISAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have formulated any opinion to sign the CTBT;

[†] Original notice of the Question was received in Hindi.